

Annexure – 3

Name of the corporate debtor: AS Infracon Private Limited; Date of commencement of CIRP: 30.10.2024 ; List of creditors as on: 25.01.2025
 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee/undertaking	Whether related party?	% voting share in CoC					
1	Small Industries Development Bank of India (SIDBI)	LEI No. : 3358003NTGA2D7D31E14	18-11-2024	47,80,92,966	47,69,71,725	Secured	47,69,71,725	47,69,71,725	No	100%	0	-	0	11,21,241.00	-
Total				47,80,92,966.00	47,69,71,725.00	-	47,69,71,725.00	47,69,71,725.00		100%	-	-	-	11,21,241.00	-